



## Punjab Vidhan Sabha Secretariat

Fourth Session

20th October 2023

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Total Questions - 14

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### Regarding Security of Nabha Jail

235 Sardar Gurdev Singh Dev Maan (Nabha):

**Chief Minister :-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Govt. to make Nabha Jail Hi-tech in terms of security to prevent the use of drugs and mobile phones in Nabha Jail ; if so, the time by which it is likely to be done ?

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### To set up the Sports Academy/Training Center for Maur Constituency

257 Sardar Sukhveer Singh Maisarkhana (Maur):

**Water Resources, Mines & Geology, Science Technology & Environment, Sports & Youth Services, Conservation of Land & Water :-**

Will the Sports and Youth Services Minister be pleased to state whether there is any proposal of the Govt. to setup the Sports Academy/Training Center for Maur constituency; if so, the details thereof ?

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### To Open Degree College for Assembly Constituency Maur

258 Sardar Sukhveer Singh Maisarkhana (Maur):

**Technical Education & Industrial Training, Higher Education, School Education :-**

Will the Higher Education Minister be pleased to state that whether there is any plan of the Government to open Degree College for Assembly Constituency Maur; if so, the details thereof?

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**To Construct Senior Citizen Complex in City Rupnagar**

**265 Sh. Dinesh Kumar Chadha (Rupnagar):**

**Social Justice, Empowerment and Minorities, Social Security and Women and Child Development :-**

Will the Social Security Minister be pleased to state the steps being taken to construct senior citizen complex in city Rupnagar after the allocation of plot and funds togetherwith the time by which the same is likely to be done ?

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**Install 800 Megawatt Units at Guru Gobind Singh Super Thermal Plant in Rupnagar**

**266 Sh. Dinesh Kumar Chadha (Rupnagar):**

**Public Works (B&R), Power :-**

Will the Power Minister be pleased to state whether there is any proposal under the consideration of the Government to install 800 megawatt units at Guru Gobind Singh Super Thermal Plant in Rupnagar; if so, the time as to when ?

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**To implement the verdict of Court on Candidates declared as ineligible in teacher eligibility test**

**272 Sh. Dinesh Kumar Chadha (Rupnagar):**

**Technical Education & Industrial Training, Higher Education, School Education :-**

Will the Education Minister be pleased to state whether it is a fact that the verdict given by the Hon'ble Punjab and Haryana High Court, Chandigarh on civil writ petition No. 13934/2020 dated 27.11.2020 has not been implemented

so far on the candidates declared eligible after revising the result on 12th February, 2018 who had been declared ineligible in teacher eligibility test (PSEET), 2014; if so, the steps being taken by the Govt. to implement this verdict?

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**The number of consumers availing the benefit of zero electricity bill in Ropar District**

**273 Sh. Dinesh Kumar Chadha (Rupnagar):**

**Public Works (B&R), Power :-**

Will the Power Minister be pleased to state the block-wise and city-wise number of consumers, separately, availing the benefit of zero electricity bill in Ropar district?

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**To solve the hardships during passing N.O.C. and building plans**

**281 Sardar Dalbir Singh Tong (Baba Bakala):**

**Local Government, Paliamentary Affairs :-**

Will the Local Government Minister be pleased to state :-

(a) whether it is a fact that the approval to pass the NOC and building plans is made at first in the account of S.O. then E.O. and again in the account of A.D.C., these documents remain in their account for several days for approval and if they open their I.D. after few days then they immediately and forward back the N.O.C. and building plans of the common people on the basis of trivial issues; due to which the common people have to face a lot of difficulties;

(b) if so whether there is any proposal under consideration of the Government to solve the problem?

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**Details of Newly Constructed and Repaired roads of Division Tarlwara in Assembly Constituency Dasuya**

**282 Sardar Karambir Singh (Dasuya ):**

**Public Works (B&R), Power :-**

Will the Public Works (B&R) Minister be pleased to state:-

(a) the number and details of roads repaired and passed by the (PWD) department in the year 2017 till date in Division Talwara of Assembly Constituency Dasuya and the number of roads still lying pending for repair together with the time by which the pending repair work is likely to be completed;

(b) the list of the newly constructed roads from the year 2017 to 2022 be provided?

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**To Provide Clean and Potable Water to the People of Village Randhawa of Dasuya**

**283      Sardar Karambir Singh (Dasuya ):**

**Water Resources, Mines & Geology, Science Technology & Environment, Sports & Youth Services, Conservation of Land & Water :-**

Will the Environment Minister be pleased to state as to whether it is a fact that the polluted water of distillery situated in village Randhawa of Dasuya has made water of the surrounding villages unfit for drinking and usage; if so, whether the Govt. will give directions to the distillery owners to take any steps to provide purified water to the people?

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**To shut down the Toll Plaza from Moga to Bagha Purana**

**284      Sardar Amritpal Singh Sukhanand (Bagha Purana):**

**Public Works (B&R), Power :-**

Will the Public Works (B&R) Minister be pleased to state as to whether it is a fact that the Toll Plaza from Moga to Bagha Purana is being shut down if so, by when?

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**To set up Milk Plant at Assembly Constituency Balachaur**

**285 Smt. Santosh Kumari Kataria (Balachaur):**

**Chief Minister :-**

Will the Chief Minister be pleased to state as to whether the Govt. has any plan to set-up Verka Milk Plant at Assembly Constituency Balachaur; if so, the time by which it is likely to be set-up?

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**To improve the Water and Sewerage system in Assembly Constituency, Amritsar Central**

**286 Sh. Ajay Gupta (Amritsar Central):**

**Local Government, Paliamentary Affairs :-**

Will the Local Government Minister be pleased to state the time by which water and sewerage system in Assembly Constituency, Amritsar Central which is in dilapidated condition will be improved?

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**To install the new S.T.P alongwith the repair of old S.T.P. at Maur Mandi**

**287 Sardar Sukhveer Singh Maisarkhana (Maur):**

**Local Government, Paliamentary Affairs :-**

Will the Local Government Minister be pleased to state whether there is any proposal to install the new STP alongwith the repair of old S.T.P at Maur Mandi; fi so, the time by which work will be started?

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**Chandigarh.**

**Dated: Date 19 October, 2023.**

**R.L. Khatana,**

**Secretary.**